

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI R. K. MHALGI: I introduce the Bill.

**CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL\***

*(Amendment of Sections 125 and 127)*

SHRI G. M. BANATWALA (Ponnani): I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

*The motion was adopted.*

SHRI G. M. BANATWALA: I introduce the Bill.

**RESERVATION OF VACANCIES IN POSTS SERVICES (FOR SCHEDULED CASTES AND SCHEDULED TRIBES) BILL\***

SHRI SURAJ BHAN (Ambala): I beg to move for leave to introduce a Bill to provide for adequate representation of Scheduled Castes and Scheduled Tribes in posts and services under the Government of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for adequate representation of Scheduled Castes and Scheduled Tribes in posts and services under the Government of India."

*The motion was adopted.*

SHRI SURAJ BHAN: I introduce the Bill.

**SMALL FARMERS AND AGRICULTURAL WORKERS SECURITY BILL\***

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill to provide for payment by the Government to the small farmers and agricultural workers of compensation for injury by accident.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for payment by the Government to the small farmers and agricultural workers of compensation for injury by accident."

*The motion was adopted.*

SHRI P. RAJAGOPAL NAIDU: I introduce the Bill.

**DEFECTION PREVENTION BILL\***

SHRI RAM JETHMALANI (Bombay North West): I beg to move for leave to introduce a Bill to curb the evil of political defections.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to curb the evil of political defections."

*The motion was adopted.*

SHRI RAM JETHMALANI: I introduce the Bill.